

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11025/2012

(From the judgement and order dated 16/02/2012 in WP No.1467/2009 of The HIGH COURT OF U.P AT LUCKNOW)

M/S MANGAT SINGH COAL DEPOT

Petitioner(s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 23/04/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU

HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Mr. Sunil Kumar Jain, Adv.
 Mr. Aneesh Mittal, Adv.

For Respondent(s) Mr. Manoj Dwivedi, Adv.
 Mr. Ashutosh Sharma, Adv.
 Mr. G.V. Rao, Adv.
 Mr. Aviral Shukla, Adv.

UPON hearing counsel the Court made the following
O R D E R

Notice.

Mr. G.V. Rao, learned counsel, accepts notice on behalf of the respondents.

(NAVEEN KUMAR)
COURT MASTER

(SHARDA KAPOOR)
COURT MASTER